

	<i>Name of State</i>	<i>E&amp;VP Units.</i>	<i>SAW units</i>
23.	Andaman & Nicobar Islands	1	-
24.	Arunachal Pradesh	2	-
25.	Chandigarh	24	7
26.	Dadra & Nagar Haveli	5	2
27.	Delhi	151	18
28.	Goa	131	86
29.	Mizoram	2	-
30.	Pondicherry	9	2
		3822	577

**Donation for Rajiv Gandhi Foundation**

6252. SHRI VUJOY KUMAR YADAV:  
SHRIMATI GEETA MUKHER-  
JEE:

Will the Minister of INFORMATION  
AND BROADCASTING be please to state:

(a) whether his Ministry had circulated a copy of letter received from the Rajiv Gandhi Foundation seeking donations from the Government employees for the foundation;

(b) if so, whether it was not against the Government rules to circulate such private letter; and

(c) if so, action taken against the officers found responsible?

THE DEPUTY MINISTER IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (KUMARIGIRIJA VYAS):

(a) The letter received from the Rajiv Gandhi

foundation was singled by Shri Rasgotra, IFS (Retd.) and was circulated in a routine manner amongst the media Units and officers/ sections in the Main Sectt. of the Ministry for information and necessary action.

(b) No. Sir.

(c) Does not arise.

**Amendments to Prasar Bharati Act**

6253. SHRI CHITTA BASU:  
SHRI C. P. MUDALA GIRI-  
YAPPA:  
SHRI HARI KISHORE  
SINGH:  
SHRI M. V. CHAN-  
DRASEKHARA MUR-  
THY:  
SHRIMATI BASAVA RAJES-  
WARI:  
SHRI V. SREENIVASA  
PRASAD;  
SHRI P.M. SYEED:

Will the Minister of INFORMATION AND  
BROADCASTING be please to state:

(a) whether the Government propose to make a number of amendments in the Prasar Bharati Act; and

(b) if so, the details in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS):**

(a) and (b). Many essential formalities need to be completed in various steps taken before the Prasar Bharati can be established.

#### **Generation of Electricity by NPTC**

**6254. SHRI SRIBALLAV PANIGRAHI:** Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the National Power Transmission Corporation has also entered into the fielding generation of electricity;

(b) if so, the details thereof; and

(c) the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI):** (a) No, Sir.

(b) and (c). Does not arise.

#### **Post Offices in Jharkhand Region**

**6255. SHRI SIMON MARANDI:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of major gram panchayats in the Jharkhand region, where post offices could now be set up so far;

(b) the reasons for delay in this regard;

(c) the number of post offices in the

region where telephone facility has been made available;

(d) the number of telephone to be installed in the remaining post offices by December, 1992; and

(e) the time by which this work is likely to be completed?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU):** (a) and (b). There are a total of 3284 gram panchayats in Santhal Pargana and Chhotanagpur regions of Bihar of which 2019 gram panchayats are with post offices and 265 are without post offices. Efforts are being made to progressively cover as many villages as possible subject to satisfaction of norms prescribed for the purpose of opening of post offices, availability of funds and targets fixed. Special emphasis is proposed to be given for opening of post offices in the tribal areas during the 8th Five Year Plan. During 1991-92 (upto 26.3.92), 52 extra departmental branch post offices have been sanctioned for these two regions.

(c) Information is being collected and will be laid on the Table of the House.

(d) and (e). While there is no Separate plan to cover all post offices with telephone facility, it is planned to provide telephone facility to all panchayat villages by 31.3.95 and other villages in the country by 2000 AD progressively, subject to availability of resources. The post office is one of the suggested locations for installation of such telephone facility.

#### **Private Aviation Companies**

**6256 SHRI RAJENDRA AGNIHOTRI:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: